

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 229 of 2016 (SZ)

Applicant(s)
M.Gobineelan,
Sirumugai,
Coimbatore – 641 302

Vs.

Respondent (s)
The Chairman,
The Tamil Nadu Pollution Control Board,
Guindy,
Chennai & 3 others

Legal Practitioners for Applicant(s)
M/s. N. Stalin,
K. Myilsamy

Legal Practitioners for Respondent(s)
Mr. A. Ilango for R1 and R2
M/s.M.K.Subramanian, P.Velmani for R3
E.Manoharan for R4

Note of the Registry	Orders of the Tribunal
Order No.5	<p>Date: 22nd May, 2017</p> <p>The application is posted for final arguments.</p> <p>As the Expert Member is not available, list the matter for final arguments on 14.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>